

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1124 OF 2019 IN
APPEAL NO. 207 OF 2019 &
IA NO. 1123 OF 2019**

Dated: 22nd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Shri Durga Khandsari Sugar Mills ... Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. Omar Wazir

Counsel for the Respondent(s) : Mr. S. Venkatesh
Ms. Nishtha Kumar
Mr. Vikas Maini
Mr. Krishnesh B. R-1

Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-2

ORDER

List the IA No. 1124 of 2019 for hearing on **24.07.2019**, as agreed by learned counsel appearing for both the parties.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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